

Srikakulam District Judicial Officers' Conference presided over by  
**Honourable Sri Justice Ch. Manavendranath Roy Garu,**  
Judge, High Court of Andhra Pradesh at Amaravathi and  
Administrative Judge, Srikakulam district, on **31.08.2019.**

**VENUE: DISTRICT COURT CONFERENCE HALL PREMISES.**

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**BREAK FAST :** 08.00AM – DISTRICT COURT PREMISES.

**PHOTO SESSION:** 09.45 AM Group Photo & assembling in the conference hall.

- 1) Inviting Dignitaries on to the Dias by Sri V.S.Anjaneya Murthy,  
1<sup>st</sup> Additional District Judge, Srikakulam.
- 1) **Honourable Sri Justice Ch. Manavendranath Roy Garu,** Judge, High  
Court of Andhra Pradesh and Administrative Judge of Srikakulam  
District.
- 2) Smt.M.Babitha, Principal District Judge, Srikakulam.
- 2) **LIGHTENING OF LAMP** by: **Honourable Sri Justice Ch.  
Manavendranath Roy Garu,** Judge, High Court of Andhra Pradesh and  
Administrative Judge of Srikakulam District.
- 3) **Thought of the Day:** by Smt. L. Devi Ratnakumari, 1<sup>st</sup> Addl. Judicial  
Magistrate of 1<sup>st</sup> Class, Srikakulam.
- 4) The Honourable District Judge, Srikakulam shall take up further  
proceedings.
- 5) Reading profile of **Honourable Sri Justice Ch. Manavendranath Roy  
Garu,** Judge High Court of Andhra Pradesh and Administrative Judge of  
Srikakulam District by Smt. M.Babitha, Principal District Judge,  
Srikakulam.
- 6) Brief report by Principal District Judge, Srikakulam.
- 7) Commencement of District Judicial Officers' Conference by Honourable Sri  
Justice Ch. Manavendranath Roy Garu, Judge, High Court of Andhra Pradesh  
and Administrative Judge of Srikakulam District.

Vote of Thanks by **Smt. P.Annapoorna,** Judge, Family Court-cum-III  
Additional District Judge, Srikakulam.

LUNCH : At 01.00PM

  
Pr District Judge  
SRIKAKULAM

## WORK SHOP SCHEDULE

**SUBJECT: SPECIFIC PERFORMANCE OF AGREEMENT OF SALE**

**TOPICS:**

01. Contours of relief of Specific Performance of Contracts.
02. Scope of exercising discretion to grant relief of Specific Performance
03. Alternative remedies for Specific Performance of contracts
04. Modes of Rectification/ cancellation of Instruments-when and how?

Sessions	Timings	Chosen topic	Proceedings	Resource Person
I	02.15 PM to 03.00 PM	Contours of relief of specific performance	Paper presentation by Sri Shaik Riyaz, Junior Civil Judge, Ponduru.	Resource Person <b>Hon'ble Sri Justice Dr. B. Siva Sankara Rao Garu,</b> Former Judge, High Court of Judicature at Hyderabad for the State of Telangana and Andhra Pradesh
			Interaction by the Hon'ble Administrative Judge-cum-Chairperson with the participants	
II	03.00 PM to 03.40 PM	Scope of exercising discretion to grant relief of specific performance	Paper presentation by K. Krishna Satya Latha, Junior Civil Judge, Palasa.	
			Interaction by the Hon'ble Administrative Judge-cum-Chairperson with the participants	
	03.40 PM to 03.50 PM	TEA BREAK		
III	3.50 PM to 04.30 PM	Alternative remedies for specific performance of contracts	Paper presentation by Smt. S. Srilakshmi, Senior Civil Judge, Rajam.	Resource Person <b>Hon'ble Sri Justice Dr. B. Siva Sankara Rao Garu,</b> Former Judge, High Court of Judicature at Hyderabad for the State of Telangana and Andhra Pradesh
			Interaction by the Hon'ble Administrative Judge-cum-Chairperson with the participants	
IV	04.30 PM to 05.00 P.M.	Modes of rectification/ cancellation of instruments-when and how	Paper presentation by Smt.P.Annapurna, Judge, Family Court-cum-III Addl. District Judge, Srikakulam	
			Interaction by the Hon'ble Administrative Judge-cum-Chairperson with the participants	

Vote of Thanks by : **Sri P.V.Prasad Rao**, Prl. Senior Civil Judge, Srikakulam.

  
Prl District Judge  
SRIKAKULAM

SRIKAKULAM DISTRICT WORKSHOP - II DT.31.08.2019.

TODAY'S PROGRAMME

<u>Chair Person</u>	<u>Nodal Officer</u>
<b>Honourable Sri Justice Ch. Manavendranath Roy</b> Judge, High Court of Andhra Pradesh at Amaravathi and Administrative Judge of Srikakulam District.	<b>Smt. M. Babitha,</b> Prl. District Judge, Srikakulam.

VENUE: DISTRICT COURT CONFERENCE HALL PREMISES.

- 1) Inviting Dignitaries on to the Dias by **Sri V.S.Anjaneya Murthy, 1<sup>st</sup> Addl. District Judge, Srikakulam** at **02.00 P.M.**,
  - 1) Honourable Sri Justice Ch. Manavendranath Roy Garu, Judge, High Court of Andhra Pradesh at Amaravathi and Administrative Judge of Srikakulam District.
  - 2) Hon'ble Sri Justice Dr. B. Siva Sankara Rao Garu, Former Judge, High Court of Judicature at Hyderabad for the State of Telangana and State of Andhra Pradesh ....  
**.Resource person**
  - 3) Smt.M. Babitha, Principal District Judge, Srikakulam.
- 2) Reading profile of **Hon'ble Sri Justice Dr. B. Siva Sankara Rao Garu**, Former Judge, High Court of Judicature at Hyderabad for the State of Telangana and State of Andhra Pradesh by **Sri Intiaz Ahmed, VI Addl. District Judge, Sompeta.**
- 3) Inaugural address by **Smt.M. Babitha, Principal District Judge, Srikakulam.**
- 4) Inaugural remarks by **Honble Sri Justice Ch. Manavendranath Roy Garu**, Judge, High Court of Andhra Pradesh at Amaravathi and Administrative Judge of Srikakulam District

  
Prl District Judge  
SRIKAKULAM